

MINISTER OF STATE FOR PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) to (c). State Government of Karnataka had requested for sanction of Rs. 130 crores as additional Central assistance during the 7th Plan for the Development of Hyderabad-Karnataka region and also Rs. 20 crores immediately for 1985-86 for the development of Gulberga Division. The Planning Commission in its reply in Sept., 1986 stated that Central assistance to State Plan was given in the form of block grants, and it had no other mechanism to extend assistance to the State Plan.

2. In January 1991, the State Government requested the Planning Commission 'to extend a special assistance of Rs. 350 crores for the coordinated and harmonious development' of the Hyderabad-Karnataka region. Subsequently, in June 1991, the State Government requested 'that the Plan of Rs. 634 crores for the Development of Hyderabad-Karnataka should be taken up as a Centrally Sponsored Scheme with 50% Central Assistance.' Planning Commission in response to this request has clarified that a Development Plan for particular backward region of a State has to be an integral part of the State Plan.

Projects of U.P. Pending for Clearance

3295. **SHRI RAM SAGAR:** Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state the details of projects pending with the Planning Commission which are proposed to be set up in Barabanki district of Uttar Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): No such project is pending

with the Planning Commission.

Schemes from Haryana for Eighth Plan

3296. **SHRI NARAIN SINGH CHAUDHRI:** Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether a number of projects/schemes that have been submitted by the Government of Haryana to the Union Government for inclusion in the Eighth Plan;

(b) if so, the details of the schemes submitted by the Government of Haryana and the projects/schemes which have been approved by the Union Government for inclusion in the Eighth Plan; and

(c) the details of the projects/schemes proposed to be executed with the assistance of the World Bank?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) to (c). For Eighth Plan the proposals amounting to Rs. 5888.99 crores have been received in the Planning Commission from Government of Haryana and these are under processing and consideration.

SC/ST Chief Executives/Executive Directors in Public Sector Undertakings

3297. **DR. P. VALLAL PERUMAN:** Will the PRIME MINISTER be pleased to state:

(a) the number of Scheduled Caste/Scheduled Tribe Chief Executives/Executive Directors in Schedule-A, Schedule-B, Schedule-C and Schedule-D in the Central Public Sector Undertakings; and

(b) the norms being followed in selecting the Chief Executives and Executives Directors in the Central Public Sector Undertakings?

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Information will be collected and laid on the table of the House.

(b) there is no reservation for the Members of the Scheduled Castes and the Scheduled Tribes for appointment to the Board-level positions in the Central Public Sector Undertakings. The selections are made on the basis of the specific job requirements of each Board-level post from among the candidates fulfilling the eligibility criteria with regard to age, experience and the posts held by them in their respective organisations. At the time of interview, the Public Enterprises Selection Board also takes into account the experience, service records and the Annual Confidential Reports of the persons and their performance in the the interview.

[*Translation*]

Letter of intent to set up Sugar Mill in Uttar Pradesh

3298. SHRI MORESHWAR SAVE: Will the Minister of FOOD be pleased to state:

(a) whether Union Government had issued a letter of intent to set up a sugar mill in Aenthu Kalakankar village of district Pratapgarh in Uttar Pradesh; and

(b) if so, the progress made in the setting up of the sugar mill?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) According to the Project authorities, the progress made in the implementation of the project is as under:-

- (i) They have purchased 2.5 Acres (approx) land for the construction of buildings etc.
- (ii) They have entered into a memorandum of understanding with TEDCO international Ltd., New Delhi for financial arrangement to the extent of Rs. 4 crores in a phased manner.
- (iii) They have developed few acres of land for cane plantation by supplying Cane seed.
- (iv) They are inviting quotations for the purchase of plant and machinery.

Drinking Water Problem in Gujarat

3299. SHRI CHANDUBHAI DESHMUKH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Gujarat has sought any financial assistance from the Union Government to solve the problem of drinking water:

(b) the number of villages in Gujarat where drinking water is yet to be provided;

(c) the financial assistance likely to be provided this year to supply drinking water in the State; and

(d) the details of other schemes of the State for providing drinking water in the villages particularly in the tribal belt?